

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.10.2018 (Monday)

Court - III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 597 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd.	Vashi	
2.	Comp. App. (AT) (Ins) No. 598 of 2018	Vipin Kumar Vs. Ramanathan Bhuveshwari, R.P. for Tejkamal Pharmaceuticals Pvt. Ltd.	K.V. Omprakash	
3.	Comp. App. (AT) (Ins) No. 599 of 2018	Nizamiya Construction Pvt. Ltd. Vs. Thyssenkrupp Industries India Pvt. Ltd.	Rajiv Kumar	
4.	Comp. App. (AT) (Ins) No. 607 of 2018	Jambu Knits Pvt Ltd Vs American Express banking Corp.	Deepak Kapoor	
5.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd.	Vashi	
6.	Comp. App. (AT) No. 336 of 2018	Yoglaxmi Investments and Trading Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Garvesh Kabra	
7.	Comp. App. (AT) No. 337 of 2018	Rasiklal S. Mardia Vs Amar Dye Chem Ltd (In Liquidation) Through the official liquidator & Ors	Mansumyer singh	

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By Order

Joint Registrar

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21.9.18